

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

BA NO.2775 OF 2020

(O.R. No. 3 of 2019 of Kannamkuzhi Forest Station Office, Thrissur District)

Petitioner/ Accused No. 4:-

Arunkumar.N.A, aged 37 years,  
S/o. Aravindan, Nikarthil House,  
K.S.Mangalam (PO), Vaikom, Kottayam District.  
Pin-686 608

BY ADV.SRI.ANOOP JOSEPH

Respondents:-

1. The State of Kerala, represented by the Public Prosecutor, High Court of Kerala, Ernakulam.Pin-682031.
2. The Deputy Range Officer, Kannamkuzhi Forest Station, Thrissur District. Pin-680 724.

By P.P. Sri.B.JAYASURYA (SR) & C.K.PRASAD

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**P.V.KUNHIKRISHNAN, J**

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B.A.No.2775 of 2020  
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Dated this the 15<sup>th</sup> day of May, 2020

**O R D E R**

The learned counsel for the petitioner submitted that he wants to withdraw this bail application. Hence, this bail application is dismissed as withdrawn.

**P.V.KUNHIKRISHNAN  
JUDGE**

**ab**